

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).315-316/2013

(From the judgement and order dated 28/08/2012 in CRLA Nos.2388 and 1943 of 2010 of the HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW)

AKHILESH @ BARSATI ETC.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail)

Date: 01/03/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. S.N. Bhat, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Put up on March 15, 2013.

| (N.S.K. Kamesh)

| |(Sneh Bala Mehra)

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|Court Master

| |Court Master

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